

(b) to (e) Army Headquarters has put certain restrictions regarding price and engine capacity due to quantum jump in car sales. Officers and JCOs/other ranks are entitled for car upto 2500 cc and 1400 cc, respectively.

#### **Testing of unmanned scramjet demonstration aircraft**

1592. SHRI MOHD. ALI KHAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has tested the unmanned scramjet demonstration aircraft recently;
- (b) if so, the details thereof; and
- (c) whether this hypersonic technology demonstrator is manufactured with indigenous technology?

THE MINISTER OF DEFENCE (SHRI RAJNATH SINGH): (a) to (c) Yes, Sir. On 12 June, 2019 DRDO launched a Technology demonstration vehicle to prove a number of critical technologies for futuristic missions. The vehicle is designed indigenously. The requisite data has been collected.

#### **Violations of the ceasefire on the Indo-Pak border**

1593. DR. AMEE YAJNIK:

DR. L. HANUMANTHAIAH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the number of violations of the ceasefire on the Indo-Pak border is increasing, if so, the details thereof;
- (b) the number of violations reported during the last year and this year, year-wise;
- (c) the steps taken by Government to stop ceasefire violations;
- (d) whether any discussions had been held with Pakistan in this regard; and
- (e) if so, the details thereof and the response of Pakistan thereon?

THE MINISTER OF DEFENCE (SHRI RAJNATH SINGH): (a) and (b) Yes, Sir. The details are given below:

Year	No. of ceasefire violations
2018	1629
2019 (till June)	1299

(c) to (e) Appropriate retaliation to the ceasefire violations, as required has been carried out by Indian Army. Also all violations of ceasefire and infiltrations are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings. Directorate Generals of Military Operations talks as well as diplomatic channels between the two countries.

#### **Revision of OROP scheme**

1594. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKASONI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Ministry has constituted a Committee to work out the modalities and methodology for revision of One Rank One Pension (OROP) scheme;

(b) if so, the details thereof;

(c) whether upward revision of pension is envisaged due to increase in pensions under the Seventh Central Pay Commission;

(d) whether representations were received from some veteran pensioners for effective equalisation under OROP, despite increase in pension due to Seventh Pay Commission; and

(e) if so, the response of Government?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) A Committee has been constituted on 14.06.2019 under the Chairmanship of Controller General of Defence Accounts (CGDA) to work out the modalities and methodology of implementation of next revision of pension under One Rank One Pension (OROP). The composition of the Committee is as under:-

(i) CGDA	:	Chairperson
(ii) Joint Secretary (ESW)	:	Member
(iii) Addl FA, Defence (Fin.)	:	Member
(iv) Representative of three Services	:	Member
(v) Addl CGDA	:	Member
(vi) PCDA (P), Allahabad	:	Member
(vii) Joint CGDA (Pension)	:	Member and Convener